

**FORM A
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF APPDYNAMICS TECHNOLOGIES INDIA PRIVATE LIMITED

1.	NAME OF THE CORPORATE PERSON	APPDYNAMICS TECHNOLOGIES INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	20 th April 2015
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES, BANGALORE
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U72200KA2015FTC079896
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	3 RD & 4 TH FLOOR, COMMERZ, KRISHNAPPA GARDEN ROAD, BAGMANE TECH PARK, C V RAMAN NAGAR' BANGALORE- 560093, KARNATAKA, INDIA.
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	15 th February 2023
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND REGISTRATION NUMBER OF THE LIQUIDATOR	Name: VASUDEVAN GOPU Address: 18/30, RAMANI STREET, K.K. PUDUR, SAIBABA COLONY, COIMBATORE - 641038, TAMILNADU, INDIA. Email: vasudevangopu.ip@gmail.com; vasudevanacs@gmail.com Telephone No. 0422-4347063 Registration No. IBBI/IPA-002/IP-N00291/2017-18/10849
8.	LAST DATE FOR SUBMISSION OF CLAIMS	17 th March 2023

Notice is hereby given that APPDYNAMICS TECHNOLOGIES INDIA PRIVATE LIMITED has commenced voluntary liquidation on 15th February 2023.

The stakeholders of APPDYNAMICS TECHNOLOGIES INDIA PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 17th March 2023 to the liquidator at the address mentioned against item No.7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: February 16, 2023

Place: Coimbatore


Vasudevan Gopu

Liquidator of APPDYNAMICS TECHNOLOGIES INDIA PRIVATE LIMITED
IP Reg No: IBBI/IPA-002/IP-N00291/2017-18/10849